

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Jammu)**

\*\*\*\*\*

**O R D E R**

No: 24 Dated: 05/04/2019

Shri Rajeev Gupta, Director, J&K State Judicial Academy, Jammu is permitted to proceed to Srinagar w.e.f. 03-04-2019 to 09-04-2019 for conducting the proceedings and making necessary arrangements for three days training programme on "Sensitizing Judges on Family Court Matters" scheduled to be held on 6<sup>th</sup>, 7<sup>th</sup> & 8<sup>th</sup> April, 2019 at J&K, State Judicial Academy, Srinagar.

**By Order.**

(Sanjay Dhar)  
Registrar General

No: 309-25 /GS Dated: 05/04/2019

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Rules, High Court of J&K, Jammu.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
6. Director, J&K State Judicial Academy, Jammu.  
.....for information and n/a.
7.  CPC e-Courts, High Court of J&K for uploading the same on High Court Website.
8. Office file.

Registrar General